

LIR No.5121/2016

Rajbir Singh vs M/s Keppel Brady Services Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

19.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **11.11.2020**.

VEENA RANI

POLC/RADC

19.09.2020

LIR No. 5012/2016

Daljeet Singh vs Siemens Impression

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

19.09.2020.

Present : None for the workman.

Shri B S Rana, AR for the management No. 1.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

19.11.2020.

VEENA RANI

POLC/RADC

19.09.2020

LIR No. 2365/2016

Shiv Pal vs Sir Ganga Ram Hospital Others

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

19.09.2020.

Present : None for the workman.

Shri Subhash Kumar, AR for the management No. 1.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

18.11.2020.

VEENA RANI

POLC/RADC

19.09.2020

LIR No. 2951/2016

Neeraj Yadav vs Sir Ganga Ram Hospital Others

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

19.09.2020.

Present : None for the workman.

Shri Subhash Kumar, AR for the management No. 1.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

18.11.2020.

VEENA RANI

POLC/RADC

19.09.2020

LIR No. 3057/2016

Kuldeep Saini vs Sir Ganga Ram Hospital Others

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

19.09.2020.

Present : None for the workman.

Shri Subhash Kumar, AR for the management No. 1.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

18.11.2020.

VEENA RANI

POLC/RADC

19.09.2020

LIR No. 3064/2016

Surinder Mehra vs Sir Ganga Ram Hospital Others

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

19.09.2020.

Present : None for the workman.

Shri Subhash Kumar, AR for the management No. 1.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

18.11.2020.

VEENA RANI

POLC/RADC

19.09.2020

LC No. 1556/2016

Sunder Lal Deverada vs M/s All India Congress Committee

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

19.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE, but, wrongly listed for miscellaneous arguments.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **16.12.2020**.

VEENA RANI

POLC/RADC

19.09.2020

LC No. 1888/2016

Tilak Raj vs M/s All India Congress Committee

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

19.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE, but, wrongly listed for miscellaneous arguments.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **16.12.2020**.

VEENA RANI

POLC/RADC

19.09.2020

LC No. 2006/2016

Sunil Kumar vs M/s All India Congress Committee

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

19.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE, but, wrongly listed for miscellaneous arguments.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **16.12.2020**.

VEENA RANI

POLC/RADC

19.09.2020

LC No. 2007/2016

Purushottam vs M/s All India Congress Committee

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

19.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE, but, wrongly listed for miscellaneous arguments.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **16.12.2020**.

VEENA RANI

POLC/RADC

19.09.2020

LC No. 2008/2016

Virender Poddar vs M/s All India Congress Committee

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

19.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE, but, wrongly listed for miscellaneous arguments.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **16.12.2020**.

VEENA RANI

POLC/RADC

19.09.2020

LC No. 2009/2016

R S Mayal vs M/s All India Congress Committee

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

19.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE, but, wrongly listed for miscellaneous arguments.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **16.12.2020**.

VEENA RANI

POLC/RADC

19.09.2020

LC No. 2010/2016

Kaushelender Singh vs M/s All India Congress Committee

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

19.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE, but, wrongly listed for miscellaneous arguments.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **16.12.2020**.

VEENA RANI

POLC/RADC

19.09.2020

LC No. 2013/2016

Ram Avtar vs M/s All India Congress Committee

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

19.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE, but, wrongly listed for miscellaneous arguments.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **16.12.2020**.

VEENA RANI

POLC/RADC

19.09.2020

LC No. 2178/2016

Nazma Begum vs M/s All India Congress Committee

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

19.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE, but, wrongly listed for miscellaneous arguments.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **16.12.2020**.

VEENA RANI

POLC/RADC

19.09.2020

LC No. 2179/2016

Prem Kumar vs M/s All India Congress Committee

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

19.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE, but, wrongly listed for miscellaneous arguments.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **16.12.2020**.

VEENA RANI

POLC/RADC

19.09.2020

LC No. 2180/2016

K S Rana vs M/s All India Congress Committee

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

19.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE, but, wrongly listed for miscellaneous arguments.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **16.12.2020**.

VEENA RANI

POLC/RADC

19.09.2020

LC No. 1759/2016

Sonu Thomas vs M/s F T Communication

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

19.09.2020.

Present : None for the workman.

Shri Amit Sherawat, AR for the management.

An application under Order 18 Rule 17 read with Section 151 CPC filed on behalf of the applicant / management for recalling the order dated 19.02.2020, whereby the evidence of the management was closed, on official email ID. Same be taken on record.

Management is directed to supply copy of the same to the workman or his AR by the next date of hearing.

Matter stands adjourned for reply/ arguments on the said application on **30.09.2020**.

VEENA RANI

POLC/RADC

19.09.2020